	of the Corporate E f Creditors as on 18		I SUGAR MANU	JFACTURING CO	Annexure-3 MPANY LIMITED;		Date of commend	cement of CIRP:	23/03/2023;						
										Secured fina	ncial creditors	(other than fir	nancial creditors	belonging to an	y class of creditors) (Amount in ₹)
Sl. No.	Name of Creditor	Details of clareceived	aim		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that	claim not	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount covered by guarantee	Whether related party?	% of voting share in CoC		may be set- off				

1	Sugar	06-04-2023	40,67,61,832	40,67,61,832	Secured Finacial	40,67,61,832	-	No	8.85	-	Ī-			1. Whole of the	NA I
	Development		.,,. ,		Creditor	.,,.								immovable and	
	Fund ("SDF"):													movable Fixed	
	Represented by													Assets, Plant and	
	IFCI Limited.													Machinery,	
														Machinery	
														spares, tools and	
														accessories and	
														other movable	
														both present and	
														future (save and	
														except book	
														debts) whether	
														installed or not	
														and whether now	
														lying, loose or	
												-	-	stores at Village	
														& PO Havinal,	
														Dist: Bijapur in	
														the State of	
														Karnataka or	
														wherever else.	
														2. Whole of the	
														immovable	
														property as per	
														the mortgage	
														deed attached at	
														PO Havinal,	
														Dist: Bijapur in	
														the State of	
														Karnataka or	

10	Imi mi	112.04.2022	60.71.00.000	(0.71.00.000	la 15' '1	60.71.00.000		ls r	112.20	1		· · · · · · · · · · · · · · · · · · ·		1 7 11 '	12.7.4
$\mathbb{I}^2$	The Thane	12-04-2023	60,71,00,000		Secured Finacial	60,71,00,000	-	No	13.20	-	-			1. Land bearing	NA
	District Central				Creditor									Survey No.	
	Co-op. Bank													222/1A, 222/1B,	
	Limited													223/1A, 216/1A,	
														216/1B, 223/2A,	
														216/2, 220/2B,	
														220/2B1,	
														220/2B2,	
														220/2B3, 218/1,	
														218/2, 185/1A,	
														185/1B,	
												_		219/1A2,	
														219/1A2, 210/1D2	
														219/1B3,	
														219/1B4, 219/4,	
														227/5	
	M/s Shri Dutt	13-04-2023	82,32,42,161.0		Secured Finacial	82,32,42,161	-	No	17.91	-	-	-	23,60,523	First Charge on	Documents
	Biofuels Private				Creditor									Mortgaged Land	subtantiating the
	Limited														claim submitted is
															sought for.
															-
															The IRP has
															provisionally
															admitted the total
															alaim amount
															claim amount

The Solapur	15-04-2023	5,78,21,000	5,78,21,000	Secured Finacial	5,78,21,000	-	No	1.26	-	-	-
District Central	1			Creditor							
Co-operative											
Bank Ltd											

1. Land bearing	Documents	
Survey No.	subtantiating the	
222/1,223/1A,	claim submitted is	
216/1A, 216/1B,	sought for.	
223/2A, 216/2,		
220/2B,	The IRP has	
220/2B1,	provisionally	
220/2B,	admitted the total	
220/2B3, 218/1,	claim amount	
218/2, 185/1A,		
185/1B,		
219/1A2,		
219/1B3,		
219/1B4,		
219/2B, 227/2		

5	The Karnataka	17-04-2023	86,72,55,000	86,72,55,000	Secured Finacial	86,72,55,000	=	No	18.86	-	-	-	-	1.	NA
	State Co-				Creditor									Hypothecation of	
	operative Apex													all that plant,	
	Bank Limited													machinery, tools	
														and accessories,	
														already	
														purchased and	
														described in	
														Schedule 'A' or	
														to be purchased	
														hereafter	
														particulars	
														whereof will be	
														furnished later	
														and hereinafter	
														refereed to as	
														'Hypothecated	
														Machinery'	
														which are	
														erected/ to be	
														erected/ kept/ to	
														be kept or in	
														transit for being	
														erected at the	
														premises in the	
														occupation of the	
														borrower situated	
														at survey no.	
														185/1B, 227/5,	
														185/1A, 216/2,	
														220/2B, 219/4,	
														220/2B3, 221/1,	
	Total		2,76,21,79,993	2,75,98,19,470	-	2,76,21,79,993	-	-	·	-	-	-	23,60,523	-	